

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.516/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> February 2018, 10.30 A.M**

| Name of the Company | Balbir Sharma -Versus-Orissa Minerals Development Co. Ltd.           |                        |                     |
|---------------------|--|------------------------|---------------------|
| Under Section       | 9 IBC  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. RAKESH KUMAR (ADV)

2. ROHIT KUMAR KESHARI (PES)

3. PRASHANT KUMAR TRIPATHI (ADV)

4. ANIL KUMAR SAHU (ADV.)


} PETITIONER.

Rakesh Kumar  
Rohit Keshari  
9/02/18.

1. Mr. Kuldip Mallick

2. Mr. A.K. Upadhyay

} Respondent

  
9/2/18

**ORDER**

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the operational creditor pointed out that there is a typographical error in the name of the corporate debtor. Operational creditor is directed to move an application for amendment of the name of the corporate debtor within 3 days from today.

List it on 20/02/2018 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)